



**Central Administrative Tribunal
Principal Bench : New Delhi**

**CP No. 117/2021 in
OA No.2681/2014**

This the 22nd day of July, 2021

Through Video Conferencing

**Hon'ble Mr. R. N. Singh, Member (J)
Hon'ble Ms. Aradhana Johri, Member (A)**

1. Lal Babu Rai
S/o. Late Shri Mahendra Rai,
Aged about 46 years,
R/o. 9/11, M.S. Building
N.P.L. Colony, New Delhi – 110 060.
2. Ishwer Singh
S/o. Late Shri Tara Chand,
Aged about 53 years
R/o. Village & P.O. Jafarpur,
New Delhi – 110 073. ...Petitioners

(By Advocate : Mr. Padma Kumar S.)

Versus

1. Dr. Shekhar C. Mande
Director General
Council of Scientific and Industrial Research
Rafi Marg, New Delhi – 110 001.
2. Prof. S. A. Ramakrishna
Director,
National Physical Laboratory
Pusa Road, New Delhi – 110 055. ...Respondents

(By Advocate : Mr. Yogesh for Mr. K. Iyer)



ORDER (O R A L)

Hon'ble Sh. R. N. Singh, Member (J) :

Learned counsel for the respondents submits that against the order/judgment of this Tribunal, the subject matter of the present Contempt Petition, the respondents have approached the Hon'ble Delhi High Court vide Writ Petition (Civil) No. 4136/2021 alongwith an application for stay and the same is pending adjudication before the Hon'ble High Court after notice and is listed for further hearing on 06.09.2021.

2. In view of the aforesaid facts and circumstances, the present Contempt Petition is closed with liberty to the petitioners to approach this Tribunal after disposal of the Writ Petition and or rejection of the stay application by way of MA for revival of the present C.P., if occasion arises there for and if so advised. Notices are discharged.

(Aradhana Johri)
Member (A)

(R. N. Singh)
Member (J)

/Ravi/Mbt/Pinky/